

COURT-I

**IN APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 30 OF 2016 & IA NOs. 82 & 83 OF 2016
APPEAL NO. 31 OF 2016 & IA NOs. 84 & 85 OF 2016
APPEAL NO. 141 OF 2015 & IA NO. 222 OF 2015
&
APPEAL NO. 283 OF 2014

Dated: 3rd October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of:-

**APPEAL NO. 30 OF 2016 &
IA NOs. 82 & 83 OF 2016**

M/s. Vedanta Ltd.Appellant (s)
Vs.
Odisha Electricity Regulatory Comm. & Ors.Respondent (s)

**APPEAL NO. 31 OF 2016 &
IA NOs. 84 & 85 OF 2016**

M/s. Vedanta Ltd.Appellant (s)
Vs.
Odisha Electricity Regulatory Comm. & Ors.Respondent (s)

APPEAL NO. 141 OF 2015 & IA NO. 222 OF 2015

In the matter of :

M/s Vedanta Ltd. ...Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

APPEAL NO. 283 OF 2014

In the matter of:

M/s. Sesa Sterlite Ltd. Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta.
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R.3 & 4

Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. Hasan Murtaza for R.2

Mr. Bibhu Charan Srain (Rep.) for R.8
(in Appeal Nos. 141/15 & 283/14)

ORDER

List these matters for hearing on **19.11.2016.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt